

F. No 01/69/12/37/2019 - O&M
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade

Udyog Bhawan, New Delhi
Dated January 8, 2020

O&M Instruction No 2/2020

Subject: Delegation of Financial Power of Head of the Department to subordinate Gazetted Officer in cases of GPF Withdrawal requests - reg.

In terms of the sub-rules (1), (2) and (3) of Rule 13 of the Delegation of Financial Power Rules, the Director General of Foreign Trade (HoD) hereby delegates the financial powers in cases of request for GPF withdrawal to Additional Director General of Foreign Trade in charge of HRD-III with immediate effect.

2. This issues with the approval of competent authority.


(Nitish Suri)

Deputy Director General of Foreign Trade

Email: nitish.suri@nic.in

1. All Officers/Sections of DGFT HQ
2. PS to DGFT